



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HON'BLE THE CHIEF JUSTICE(ACTING)
HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

COURT NO: 2

[DIVISION BENCH - I

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/28/2020 FIXED	NANDITA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR H BETALA MR SAURADEEP DEY	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
2	WP(C)/3456/2020	ASHOK KUMAR DUTTA Versus THE UNION OF INDIA AND 2 ORS.	MS. M DUTTA, MS. S D SAIKIA MR. P M KALITA	SC, NF RLY
3	WP(C)/3579/2020 CAVT. 504/2020	AKASH DEEP Versus MANOJ KUMAR AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA	GA, ASSAM MR H K DAS (CAVEATOR) ASSTT.S.G.I.
ADMISSION				
4	WP(C)/3533/2019	UNION OF INDIA AND 3 ORS. Versus TARIT KUMAR SINHA	MR. S C KEYAL	MR. M CHANDA MR S CHOUDHURY MR. A K DAS
5	WP(C)/7861/2019 FIXED	UNION OF INDIA AND 9 ORS. Versus BIRAJ BORTHAKUR	MR. S C KEYAL	MR. K BHATTACHARJEE MR. C S HAZARIKA
6	WA/102/2020	THE UNION OF INDIA AND 3 ORS Versus PHATIK CHANDRA ROY	MR. B K DAS MR H P GUWALA	
ORDERS				
7	Mat.App./35/2019 WITH LCR, FIXED	SRI ARJUN DAS Versus SMTI. MALAYA DEKA	MR S DAS	MR. B SAIKIA MRS. P BARMAN (BORKAKOTI)
8	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MS S SARMA HAZARIKA MS A BORGHAIN MS. A PAUL	GA, ASSAM SC, HEALTH
HEARING				
9	WA/335/2017 FIXED	SRI PRABIN BORAH and 2 ORS Versus SRI DWIGEN GOGOI and 8 ORS	MS.A TALUKDAR MR.D K SHARMA MR.H BORAH	MR. A K SARMA (R1, R3) MR. U K GOSWAMI SC, P H E

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

COURT NO: 3

[DIVISION BENCH - II

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1970/2020 WITH LCR, FIXED	MD. SADDAM HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. S SHARMA MR. S N ADHYAPAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/3507/2020 FIXED	JAHURA KHATUN @ JAHURA BEWA @ JAHURA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. W RAHMAN MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
3	WA/64/2020 (HIGH UP ON THE LIST), FIXED	BHARAT CHANDRA TALUKDAR Versus SMTI ANUPAMA DEVI AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. S K GOSWAMI MRS A BUJARBARUAH MS P SARMA MR. R SHARMA SC, EDU SC, BTC
4	WITH WA/70/2020 CAVT. NO. 0349/2020	BHARAT CHANDRA TALUKDAR Versus TULASHI RABHA AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, SEC. EDU. MRS A BUJARBARUAH FOR CAVEATOR
ORDERS				
5	WP(C)/2681/2019 CAVT. NO.0371/2019 FIXED	ARVIND MADHAV SINGH Versus ABHIJIT RABHA AND 7 ORS.	MR. P K TIWARI MR. A R GOGOI	GA, ASSAM MR. D K DAS ASSTT.S.G.I. FOR CAVEATOR MR. R AGARWALL
6	WITH WP(C)/3129/2019 CAVT. NO. 0371/2019	STATE OF ASSAM AND 2 ORS Versus ABHIJIT RABHA	MR D K MISHRA MR. B PRASAD	MR. R AGARWALL FOR CAVEATOR
7	WITH WP(C)/3825/2019 CAVT. NO. 0371/2019	ARVIND MADHAV SINGH, IFS Versus ABHIJIT RABHA AND 10 ORS.	MR. P K TIWARI MR. A R GOGOI	GA, ASSAM MR. R AGARWALL SC, FOREST SC, K A A C ASSTT.S.G.I. FOR CAVEATOR

8 I.A.(Civil)/1414/2020
WITH LCR
in WP(C)/505/2020

SAHINA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS.

MR. F A HASSAN

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

WITH
WP(C)/505/2020

SAHINA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS.

MR. S C BISWAS
MS. K L R YANTHAN
MS A DAS
MR. F A HASSAN

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7993/2019	MOZIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/1348/2020	ROISH UDDIN MOLLAH @ ROHIZ UDDIN MOLLAH AND 11 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	GA, ASSAM SC. AGRICULTURE
3	WP(C)/1390/2020	ARUP KUMAR GHOSH Versus THE STATE OF ASSAM AND 8 ORS.	MD. A. RASHID MR. M HUSSAIN	SC, PWD (R6,7) SC, FINANCE (R2)
4	WP(C)/1473/2020	MAZIBUR RAHMAN MONDOL AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, PWD
5	WP(C)/1752/2020	DIGHALI SINGARAJAN MIN S.S. LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR S K SARKAR MS D HAZARIKA MS. S DAS	GA, ASSAM SC, AFDC
6	WP(C)/1781/2020	SAFIQUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. A D CHOUDHURY MR E SHITIRI MR A DAS	SC, PNRD
7	WP(C)/1888/2020	ARJUN DUTTA Versus UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/1894/2020	CHANDRAMUKHI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B KUMAR	GA, ASSAM
9	WP(C)/1896/2020	HUNUFA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH MS J BEGUM	SC, PNRD GA, ASSAM
10	WP(C)/2070/2020	MINHAR ALI MANDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR I RAFIQUE MS. M DEKA	GA, ASSAM SC, PCB
11	WP(C)/2092/2020	NARAYAN MONDAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
12	WP(C)/2635/2020	HASEN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR A ALI MS. M KHATUN	SC, CO OP

13	WP(C)/2938/2020 IN FAO 3/2020(D/O), FIXED	NBCC (INDIA) LTD. AND 3 ORS. Versus M/S. AGNI SHANTI BUILDTECH (P) LTD. AND 2 ORS.	MR T THAKURIA MS. J R THAKUR	MR. K N CHOUDHURY MR. J PATOWARY Mukesh Sharma(R3) MR. D J DAS MS F RAHMAN(R3)
	WITH I.A.(Civil)/1010/2020 in WP(C)/2938/2020	NBCC (INDIA) LTD. AND 3 ORS Versus M/S AGNI SHANTI BUILDTECH (P) LTD	MR. A THAKUR MR T THAKURIA MS. J R THAKUR	MR. K N CHOUDHURY MR. J PATOWARY MS A BEGUM
	WITH I.A.(Civil)/1354/2020 in WP(C)/2938/2020	THE CHAIRMAN CUM MANAGING DIRECTOR Versus NBCC (INDIA) LTD. AND 5 ORS.	MRS. A GAYAN	MR T THAKURIA MS. J R THAKUR
14	WP(C)/3313/2020 FIXED	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) Versus THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR R RAJKHOWA MS P GOGOI MR. B KHAKHLARY	SC, SSA SC, K A A C
15	WP(C)/3356/2020 FIXED	SRI SWADESH RANJAN PAUL AND JAHAR PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, WATER RESOURCE
16	WP(C)/3458/2020 FIXED	KARUNA BORA Versus THE UNITED BANK OF INDIA AND 5 ORS	MR. S BANIK	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-
-
- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./296/2019 WITH CRL PET 995/2016(D/O)	DIGANTA BARAH Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY	MR. J I BORBHUIYA (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
WITH				
2	Crl.Pet./1095/2018	INDRANIL BARUA Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
WITH				
3	Crl.Pet./1179/2018	MINU ROY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./1430/2020 FIXED,	MD. HABIL Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
5	Bail Appln./1434/2020 FIXED	BARKAT ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
6	Bail Appln./1640/2020 FIXED	SAHABUDDIN ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
7	Bail Appln./1673/2020 FIXED	SAHIDUL ALI Versus THE STATE OF ASSAM	MD R ALI MS. D DUTTA	PP, ASSAM
8	Bail Appln./1740/2020 FIXED	MONJUR MAHMUD MUSTAFIZUR AND ANR. Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
9	Bail Appln./1802/2020 FIXED	SOFIQU L ISLAM @ MD. SAFIQU L ALI @ SAFIQU L ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A RASHID	PP, ASSAM
10	Bail Appln./1805/2020 FIXED	AMIT KUMAR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA MS. R CHAKRABORTTY	PP, ASSAM

11	Bail Appln./1806/2020 FIXED	ABDUL KADER JELANY Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
12	Bail Appln./1847/2020 FIXED	JITEN MUSHAHARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG	PP, ASSAM
WITH				
13	AB/2408/2020	RAHIM MUSHAHARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM

BAIL HEARING

14	AB/807/2020 FIXED	SHNGAKAR BARI Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. N SHARMA	PP, ASSAM
15	AB/1438/2020 FIXED	NORTH CACHAR CEMENTS LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S P ROY MS. N RAI	PP, ASSAM
16	AB/1488/2020 FIXED	ABDUR RAHIM Versus THE STATE OF ASSAM	MR. D SARMAH	PP, ASSAM
17	AB/1526/2020 FIXED	HAJERA KHATUN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
18	AB/1609/2020 FIXED	AHIDUL ISLAM Versus THE STATE OF ASSAM	L R MAJUMDAR MR. I HUSSAIN	PP, ASSAM
19	AB/1620/2020 FIXED	SOMA CHAKRABORTY Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	PP, ASSAM
20	AB/1736/2020 FIXED	MD. PINKU ALI AND ANR Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
21	AB/2072/2020 FIXED	AKTER ALI AND ANR. Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
22	AB/2096/2020 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
23	AB/2250/2020 FIXED	MAINA ALI @ MOINA Versus STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
24	AB/2254/2020 FIXED	BINOD CHAUHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. R BORA MR. T R DEURI	PP, ASSAM
25	AB/2257/2020 FIXED	DWIPEN DEKA AND ANR. Versus THE STATE OF ASSAM	MR. R J DAS	G UDDIN PP, ASSAM

ORDERS

26	CrI.Pet./520/2019	BHOLA GOHAIN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEB MR. S Z RAHMAN	MR G PHUKAN PP, ASSAM
----	-------------------	---	-----------------------------	--------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./196/2016	THE NEW INDIA ASSURANCE CO. LTD., Versus BIREN KALITA and 2 ORS,	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.I BOROAH	MR. K R PATGIRI
	WITH MC/698/2013 in MACApp./196/2016	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI BIREN KALITA AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.I BOROAH	
	WITH MC/699/2013 in MACApp./196/2016	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI BIREN KALITA AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.I BOROAH	
	WITH I.A.(Civil)/848/2016 in MACApp./196/2016	THE NEW INDIA ASSURANCE CO. LTD., Versus BIREN KALITA and 2 ORS,	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.I BOROAH	
2	CRP(I/O)/394/2017	SUBHASH DEBNATH Versus RAM CHANDRA GUPTA and 3 ORS.	MRA BARMAN	G SARMA M TALUKDAR MR. B BARMAN
3	CRP(I/O)/15/2018	MOHINI GOHAIN BARUAH Versus PUTALI GOHAIN BARUAH	MR. R J BORDOLOI MR. R ALI MISS S GOSWAMI	MR. S D PURKAYASTHA, R1 AND 2 MR S CHOUDHURY, R1 AND 2
4	CRP(I/O)/407/2018	TARUN CHANDRA MAZUMDAR Versus THE UNION OF INDIA AND 7 ORS.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. B KALITA (R2) MR. M RAHMAN (R2) MR. B BARMAN (R6, R7) MR. A KHANIKAR (R2) MS. S BISWAS (R2) ASSTT.S.G.I.
5	CRP(I/O)/108/2019	SHYAM BIHARI GUPTA Versus NIMI DAS	MR. G C PHUKAN MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	MR. S K SAHARIAH MR. M K DAS
6	CRP(I/O)/207/2019	MR. PARAMESWAR KUMAR PRAJAPATI Versus MR. OMPRAKASH SAHU	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	MR. S N TAMULI MS. A BEGUM
7	CRP(I/O)/266/2019	MAYA SAHA AND 3 ORS. Versus SHUSANTO KR. SAHA AND ANR.	MR. A DHAR MISS S ROY MD F FARIDI	MR. R K JAIN

8	CRP(I/O)/296/2019	DWIPEN KR. DAS Versus HIMANI DAS AND 2 ORS	MR. R GOSWAMI MS P PATHAK MR. U BHATTACHARYA MS P KALITA MS. R DEVI	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA
9	MACApp./397/2019	SRIMATI ROHITI NEOG AND 3 ORS. Versus SRI RAJIB BORAH AND 2 ORS.	MR. K K DUTTA DR. U BARUAH	
10	CRP(I/O)/402/2019 CAVT. NO.1011/2019	KAILASH SARAF @ KAILASH CHANDRA SARAF Versus SAMPATI DEVI SARAF AND 3 ORS.	MR. D NANDI MS P SARMAH	MR. A DHAR MD F FARIDI FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
11	RSA/156/2019 CAVT. NO.0426/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR B KAUSHIK FOR CAVEATOR
	WITH I.A.(Civil)/2494/2019 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR
12	RSA/214/2019	SMTI. SHELI CHOUHAN AND 2 ORS. Versus SMTI. BHABANI DEY	MR. I ALAM MR. T SK MS. R R BORAH	
	WITH I.A.(Civil)/3251/2019 in RSA/214/2019	SMTI. SHELI CHOUHAN AND 2 ORS. Versus SMTI. BHABANI DEY	MR. I ALAM MR. T SK MS. R R BORAH	
13	RSA/13/2020	SMTI. BITHIKA BARUAH AND 2 ORS. Versus SHRI RANJIT KUMAR BAROOAH	MR. A SATTAR MR Z MUKIT MR. P P BORTHAKUR MAYUR DAS	MR. A C SARMA MS B GOGOI MR J K Bhuyan MR G BHARADWAJ MR B DEORI FOR CAVEATOR
	WITH I.A.(Civil)/217/2020 in RSA/13/2020	SMTI. BITHIKA BARUAH AND 2 ORS. Versus SHRI RANJIT KUMAR BAROOAH	MR. A SATTAR MR Z MUKIT MR. P P BORTHAKUR MAYUR DAS	MS B GOGOI MR J K Bhuyan FOR CAVEATOR
<u>ORDERS</u>				
14	MACApp./992/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD Versus SMTI KAMALA GOGOI AND 3 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MR D MONDAL MR. P SARMA
	WITH I.A.(Civil)/4148/2018 WITH LCR in MACApp./992/2018	ORIENTAL INSURANCE CO. LTD Versus SMTI KAMALA GOGOI AND 3 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	
15	I.A.(Civil)/2351/2018 in RSA/184/2018	ATUL DAS Versus SMT BIJAYA MAHANTA	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	
	WITH RSA/184/2018	ATUL DAS Versus SMT BIJAYA MAHANTA	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	

	WITH I.A.(Civil)/2352/2018 in RSA/184/2018	ATUL DAS Versus SMT BIJAYA MAHANTA	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	
16	I.A.(Civil)/3451/2018 RSA/6/2010(D/O), WITH LCR, FIXED in Review.Pet./157/2018 WITH Review.Pet./157/2018	IZAZUR RAHMAN Versus SRI IFTIKAR RAHMAN @ SAJID	MR P SARMA MR. C BARUAH	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH
17	I.A.(Civil)/3913/2018 in RSA/218/2017 WITH RSA/218/2017	IZAZUR RAHMAN Versus SRI IFTIKAR RAHMAN @ SAJID HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY Versus TINISHA BASARIA RANGPUR UDJAPAN SAMITI and 3 ORS	MR P SARMA MR. C BARUAH MR A C SARMAH MR. B HALDAR MR G BHARADWAJ	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH MR K K MAHANTA GA, ASSAM MS. B CHOUDHURY MR.K K MAHANTA (Sr.Adv.) (R-2) MS.B CHOUDHURY(R-4) DR.B N GOGOIR-4 MR.K SINGHA(R-2) MS.J DAS(R-4) MR K MAHANTA(R-2)
	WITH I.A.(Civil)/4352/2018 in RSA/218/2017	THE STATE OF ASSAM Versus HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR. A C SARMA MR. B HALDAR
	WITH I.A.(Civil)/429/2020 in RSA/218/2017	HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY Versus DEPUTY COMMISSIONER	MR A C SARMAH MR. B HALDAR	GA, ASSAM MS. K PHUKAN
18	MFA/158/2019 WITH LCR	SHRI SIBU SAHANI Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
19	I.A.(Civil)/1035/2020 in RSA/66/2019 WITH RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR D N BHATTACHARYYA	GA, ASSAM
	WITH I.A.(Civil)/1157/2020 RSA/47/2007(D/O) in RSA/47/2007 WITH I.A.(Civil)/1158/2020 RSA/47/2007(D/O)	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS. MD. FAKRUL ISLAM BEG Versus ABDUL GAFUR BORBHUIYAN	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM MR. N DHAR MR. T U LASKAR MS. U BARUAH
20	I.A.(Civil)/1176/2020 WITH LCR in RSA/109/2019 WITH RSA/109/2019	MD. FAKRUL ISLAM BEG Versus ABDUL GAFUR BORBHUIYAN SRI HIRALAL OJAH Versus SRI KRISHNA KANTA OJAH	MR S DASGUPTA MR. S DASGUPTA	MR. B BORA
21	I.A.(Civil)/1346/2020 FIXED in FAO/27/2020	SRI HIRALAL OJAH Versus SRI KRISHNA KANTA OJAH ENGINEERING PROJECT (INDIA) LIMITED AND 3 ORS Versus M/S J.A BROTHERS	MR. D BAGCHI MR. D BARUAH MS. N UPADHYAY MR. A I Ali	MR. S. DEY MR. B BORA MR P DEKA MR A DASGUPTA MS. K JAIN
22				

WITH
FAO/27/2020

ENGINEERING PROJECT (INDIA) LIMITED
AND 3 ORS
Versus
M/S J.A BROTHERS

MR. D BARUAH
MS. N UPADHYAY
MR. A I Ali

MR A DASGUPTA
MS. K JAIN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/1038/2019 WITH OFFICE NOTE, LCR 6 FILES(KEPT IN SECTION) in CrI.A./85/2018 WITH CrI.A./85/2018	TAJUDDIN BHUYAN Versus THE STATE OF ASSAM AND ANR AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN MR. B K MAHAJAN MR. N ALAM MR. N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM PP, ASSAM
2	WITH CrI.A./82/2018	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	PP, ASSAM
3	I.A.(CrI.)/1080/2019 WITH LCR 5 FILES in CrI.A./464/2019 WITH CrI.A./464/2019	SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR SRI DIPAK DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM PP, ASSAM
4	I.A.(CrI.)/112/2020 WITH LCR 8 FILES in CrI.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM

	WITH CrI.A./43/2020	RAHMAT ALI AND 19 ORS. Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN MR. L M RAHMAN	a m ahmed a m ahmed MR. A AHMED PP, ASSAM
5	I.A.(CrI.)/119/2020 WITH LCR 4 FILES in CrI.A./49/2020	SRI BASIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH CrI.A./49/2020	SRI BASIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
6	WITH CrI.A./45/2020	ROMJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/114/2020 in CrI.A./45/2020	ROMJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	I.A.(CrI.)/159/2020 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./64/2020	MANIRUL ISLAM @ MANIRUL ZAMAN Versus THE STATE OF ASSAM AND ANR	MR N J DAS MR M HASSAN MR. A K DAS	PP, ASSAM
	WITH CrI.A./64/2020	MANIRUL ISLAM @ MANIRUL ZAMAN Versus THE STATE OF ASSAM AND ANR	MR N J DAS MR M HASSAN MR. A K DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER THE RISING OF
THE SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/2775/2020 FIXED	BINOY KANTA MONDAL @ BINOY CH. MONDAL Versus GAS AUTHORITY OF INDIA LTD. AND 5 ORS	MR N ISLAM MS TH A DEVI MR. T N SRINIVASAN	GA, ASSAM ASSTT.S.G.I. MR. R BARPUJARI SC, REVENUE
ADMISSION				
2	WP(C)/1707/2020 FIXED	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM SC. SIBSAGAR MUNICIPAL BOARD
3	WP(C)/2060/2020	RANJIT DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM
	WITH I.A.(Civil)/1463/2020 in WP(C)/2060/2020	THE SIVASAGAR MUNICIPAL BOARD AND ANR. Versus RANJIT DAS AND 4 ORS.		GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI
4	WP(C)/2758/2020 FIXED	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND ANR	MR. N G KUNDU MR. P K R CHOUDHURY	MR D J MEDHI GA, ASSAM MR D DAS MR S KROUND
	WITH I.A.(Civil)/1434/2020 in WP(C)/2758/2020	DIBRUPARIA PART II AND PART III PISCICULTURE COOP. SOCIETY LTD, Versus THE STATE OF ASSAM AND 2 ORS AND ANR	MR D J MEDHI MR D DAS MR S KROUND	MR. P K ROYCHOUDHURY MR. N G KUNDU
5	WP(C)/3068/2020 FIXED	RATIA BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K P PATHAK MR. R BORA	GA, ASSAM MR. N BORA, SC (STATE ELECTION COMMISSION) MR. A. SARMA(RES-5) MR B. KAUSHIK MR.K.KALITA SC, TIWA AUTONOMOUS COUNCIL SC, S E C
6	WP(C)/3195/2020 FIXED	M/S. M.M. ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. R DHAR, SC(WPT & BC) SC, FINANCE

7 WP(C)/3311/2020
FIXED

MAYONG HIT SADHINI FISHERY SAMABAY MR. R K BORAH
SAMITY LTD. MR. R PHUKAN

GA, ASSAM

Versus

THE STATE OF ASSAM AND 3 ORS

ORDERS

8 WP(C)/3295/2020
FIXED

FAIJUL HUSSAIN AND 4 ORS.

MR. U J SAIKIA

GA, ASSAM

Versus

MR. R SAIKIA

THE STATE OF ASSAM AND 9 ORS.

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH - II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MFA/19/2020	M/S PRAKASH FLOUR MILLS, Versus THE UNION OF INDIA	MR. K P MAHESWARI MS M SHARMA	SC, NF RLY
2	CRP(I/O)/26/2020	MRIDULA DAS Versus REENA CHETIA	MR. A ACHARYA MR. C K S BARUAH MS. S SARMAH	MR. R DE MS. D DEVI
	WITH I.A.(Civil)/154/2020 in CRP(I/O)/26/2020	MRIDULA DAS Versus REENA CHETIA	MR. C K S BARUAH MS. S SARMAH	
3	CRP(I/O)/60/2020	DIVINE WORD SOCIETY Versus BHUPEN DAS AND 3 ORS.	MR. R K BHUYAN MR. M KASHYAP	MR. R ALI MR. R BORDOLOI FOR CAVEATOR
	WITH I.A.(Civil)/659/2020 in CRP(I/O)/60/2020	DIVINE WORD SOCIETY Versus BHUPEN DAS AND 3 ORS.	MR. R K BHUYAN MR. M KASHYAP	MR. R ALI MR. R BORDOLOI FOR CAVEATOR
FOR HEARING U/O XLI RULE II C.P.C.				
4	RSA/219/2018	SRI BUBUL DEKA @ KOCH AND 13 ORS Versus SRI MONORANJAN DEKA @ BARUAH AND 4 ORS	MR. A ALAM MR. M ALAMGEER	
	WITH I.A.(Civil)/2821/2018 in RSA/219/2018	SRI BUBUL DEKA @ KOCH AND 13 ORS Versus SRI MONORANJAN DEKA @ BARUAH AND 4 ORS	MR. A ALAM MR. M ALAMGEER	
5	RSA/97/2019	SRI HEMANTA DUTTA AND 7 ORS. Versus SRI KARUNA TALUKDAR AND 8 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
ORDERS				
6	CRP(I/O)/354/2017	MD. HANIF Versus HAFIZ @ MD. HAFIJ and 17 ORS.	MR.M NATH MR.A BHATTACHARJEE MR.C S HAZARIKA	
7	MACApp./70/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus MD ANISUR RAHMAN AND 2 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	

8 I.A.(Civil)/446/2020
in RSA/1016/2020

MD. AFJAL KHAN
Versus
ON THE DEATH OF ABDUL KHALEK, HIS
LEGAL HEIRS REPRESENTING AND 13
ORS.

MR K JAIN
MR. N ALAM
MR. S U AHMED
MR A K SHARMA

WITH
RSA/1016/2020
(Filing Number)

MD. AFJAL KHAN
Versus
LEGAL HEIRS OF ABDUL KHALEK,
KHAIMUDDIN AND 30 ORS

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	Crl.Pet./168/2020 WITH OFFICE NOTE	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S H SIKDAR	PP, ASSAM
2	Crl.Pet./243/2020	SALIM RANI Versus CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD.	MR. A R SHOME MR A J GHOSH	
3	Crl.Pet./322/2020 WITH OFFICE NOTE	ABU SAMA MIYA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
ADMISSION				
4	Crl.Pet./322/2015	RATNESHWAR MISHRA and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.A C RAY MR.R P N SINGH	MR.B SAIKIA(R-2) PP, ASSAM MR.B S SINGHA(R-2)
5	Crl.Pet./658/2018	SAMSUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. H RAHMAN MR D DAS MRS. R GOGOI	MR. S K TALUKDAR (R2) MR. H S BORAH (R2) PP, ASSAM MR. A C BORAH (R2)
6	Crl.Pet./408/2019	NILOTPAL BAROOAH Versus THE STATE OF ASSAM AND ANR.	MR. L P NATH	MR. S BORTHAKUR MR. J ABBAS PP, ASSAM
7	Crl.Pet./795/2019 WITH LCR 1 FILE	BHARAT CHANDRA SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. SK N MOHAMMAD MR A IKBAL	MR. P JAIN (R2) MR. B P CHANGMAI (R2) PP, ASSAM
8	Crl.Pet./918/2019	SANTOSH KUMAR CHOUDHARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
9	Crl.Pet./1210/2019	SIRAJUDDIN KHANDAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. N BORUAH MR R K DUTTA PP, ASSAM
10	Crl.Pet./119/2020	JJARUL ALI @ JJARUL MIAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MS. M DAS	ANACLATAS AHMED PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./1479/2020 FIXED	TINKU SINGH Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM

12	Bail Appln./1750/2020 FIXED	KATARU MUCHAHARY AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
----	--------------------------------	--	--	-----------

BAIL HEARING

13	AB/721/2020 FIXED	JAYANTA SONOWAL Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
14	AB/1341/2020 FIXED	AMIR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
15	AB/1395/2020 FIXED	DULON MALAKAR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
16	AB/1874/2020 FIXED	ABDUL KADER JELANI AND 6 ORS. Versus THE STATE OF ASSAM	K U AHMED MR. M HUSSAIN	PP, ASSAM
17	AB/1910/2020 FIXED	AMAL GOHAIN Versus THE STATE OF ASSAM	MR. J M GOGOI MS. S GOGOI	PP, ASSAM
18	AB/2231/2020 FIXED	RAKESH KUMAR Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

ORDERS

19	Crl.A./130/2014 WITH LCR 4 FILES	HAZI MD. BADAR UDDIN Versus STATE OF ASSAM and 4 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.H R A CHOUDHURY MR.B J DUTTA MR.I A HAZARIKA MR.R A CHOUDHURY ADDL PP,ASSAM
20	Crl.A./188/2014 WITH OFFICE NOTE	VARDHMAN FINANCE Versus SHEKH SHAH ALAM and ANR.	MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.B JAIN	PP, ASSAM
21	Crl.A./289/2014 WITH OFFICE NOTE AND LCR 5 FILES	HIRU DAS Versus STATE OF ASSAM	MR.J SARMA MR.G SOREN MS.R SARMA	PP, ASSAM
22	Crl.Rev.P./363/2015 WITH LCR 3 FILES	RANJIT BARUAH Versus THE STATE OF ASSAM AND ANR	MR.D TALUKDAR MS.M M KALITA	MR.T J MAHANTA(R-2) MR.P P DUTTA(R-2) MR.B BORA(R-2) PP, ASSAM MR.C GOSWAMI(R-2)
23	Crl.Pet./423/2018	MUSSTT. HALIMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	PP, ASSAM
24	Crl.Pet./458/2019 WITH OFFICE NOTE	HIMESH DAS Versus THE STATE OF ASSAM AND ANR.	MS C MEDHI MR. S NATH MR R DHAR	PP, ASSAM
25	Crl.Pet./1147/2019	MUSLEM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
26	Crl.Pet./305/2020	ICICI BANK LTD. AND 3 ORS. Versus NIPAN DAS	Mukesh Sharma MR. J BHARALI	
27	Crl.Pet./309/2020	MEHBUBUL ALAM CHOWDHURY @ MEHBUB ALOM CHOUDHURY @ DR. MD. MEHBUBUL ALAM CHOWDHURY Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. J AHMED MR. Z RAHMAN	MR H RAHMAN (R2) MR S HOQUE (R2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Pet./395/2020 WITH LCR 1 FILE, FIXED	MATHI NIRANJANA RAO Versus THE UNION OF INDIA	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	MR. S C KEYAL SC, DRI
2	Crl.Pet./401/2020	SUDIPTO SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	PP, ASSAM
3	Crl.Pet./453/2020	JOGEN CH. DAS AND ANR. Versus STATE OF ASSAM AND ANR.	MRS N DEKA MR. K KHAN	PP, ASSAM
<u>ADMISSION</u>				
4	Crl.Rev.P./136/2020 FIXED	THE STATE OF ASSAM Versus DULAL BORA	MR. N K KALITA ADDL PP,ASSAM	MR. S BORTHAKUR MS. P BORAH
<u>BAIL HEARING</u>				
5	AB/1436/2020 FIXED	HABEL SIKDAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
6	AB/1906/2020 FIXED	JAHANUDDIN Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
7	AB/1953/2020 FIXED	SABEL UDDIN Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
8	AB/1984/2020 FIXED	GAJNAFOR ADIL Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
9	AB/2003/2020 FIXED	HUMAYUN KABIR AND 3 ORS Versus THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
10	AB/2010/2020 FIXED	HEMANTA MUDOI Versus STATE OF ASSAM	MR. S DEKA MR. K K DEKA	PP, ASSAM
11	AB/2020/2020 FIXED	SURUJ ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
12	AB/2034/2020 FIXED	MRIDU PABAN DOWARAH Versus THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM

13	AB/2090/2020 FIXED	HOMESWAR SAIKIA AND 2 ORS Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN MS. K PHUKAN	PP, ASSAM
14	AB/2110/2020 FIXED	SHAKIR AHMED Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
15	AB/2118/2020 FIXED	JOHIRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
16	AB/2157/2020 FIXED	BADSHA ALI @ BADSHA SK. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
17	AB/2178/2020 FIXED	BIRKU GOWALA Versus THE STATE OF ASSAM	MR T THAKURIA MR. M ALI	PP, ASSAM
18	AB/2253/2020 FIXED	KANKAN KALITA @ KANGKAN KALITA Versus THE STATE OF ASSAM	MR A CHOUDHURY MR. R Deka S I AKAND MR. V KUMAR	PP, ASSAM
19	AB/2255/2020 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
20	AB/2279/2020 FIXED	TAIZUL ISLAM AND 2 ORS. Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
21	AB/2286/2020 FIXED	MD. AKBAR @ AKBAR BANZARA AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
	WITH			
22	AB/2043/2020	EUNUS ALI AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
23	AB/2298/2020 FIXED	HABIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
		ORDERS		
24	CrI.Rev.P./157/2020 FIXED	PARTHA PRATIM NATH Versus STATE OF ASSAM	MR B M DEKA MS DIRISHA MAHANTA MS. R BORA	PP, ASSAM
25	I.A.(CrI.)/161/2020 WITH OFFICE NOTE, FIXED in CrI.A./69/2020 WITH CrI.A./69/2020	SAIFUL ISLAM Versus STATE OF ASSAM	MD. B HUSSAIN MR. P B MAZUMDER	PP, ASSAM
		SAIFUL ISLAM Versus STATE OF ASSAM	MD. B HUSSAIN MR. P B MAZUMDER	PP, ASSAM
26	CrI.Pet./380/2020 FIXED	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MS. T SOM	MS N DEKA PP, ASSAM
27	I.A.(CrI.)/429/2020 WITH LCR 4 FILES, FIXED in CrI.A./22/2020 WITH CrI.A./22/2020	MD. MOHAMMAD ALI @ SYED MOINUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR B CHANDA	MR D DAS PP, ASSAM
		MD. MOHAMMAD ALI @ SYED MOINUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. K BHATTACHARJEE MR. M HAQUE MR. M SAIKIA MR B CHANDA MS B TALUKDAR	MR. D DAS MR. B J TALUKDAR PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

-
- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER THE RISING OF
THE SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./1698/2020 FIXED	SOBUR UDDIN Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
2	Bail Appln./1718/2020 FIXED	NURJAMAL ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
3	Bail Appln./1722/2020 FIXED	BHRIGU SHARMA @ BHIGU SHARMA Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
4	Bail Appln./1765/2020 FIXED	MD. SANDU MIA LASKAR @ CHANDU MIA LASKAR @ SANDOI MIA LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
5	Bail Appln./1776/2020 FIXED	ANIL CHAUHAN Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
6	Bail Appln./1777/2020 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
<u>BAIL HEARING</u>				
7	AB/1492/2020 FIXED	KAUSHIK BHASKAR GAUTAM Versus THE STATE OF ASSAM	MR. P K MUNIR	PP, ASSAM
8	AB/1647/2020 FIXED	RAHUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED	PP, ASSAM
9	AB/1828/2020 FIXED	ASHWANI DUTTA @ ASWINI DUTTA Versus THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
10	AB/2230/2020 FIXED	BAPUTI ALI Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
11	AB/2304/2020 FIXED	MIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MS C R RABHA MR. A B SIDDIQUE MS. M AHMED	PP, ASSAM
12	AB/2306/2020 FIXED	JOHIRUDDIN AND 20 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM

13	AB/2326/2020 FIXED	HUSSAIN MD RIJUAN Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR PP, ASSAM
----	-----------------------	--	--------------------------------	--

ORDERS

14	I.A.(CrI.)/322/2020 AB 617/2020(D/O), FIXED in AB/617/2020	THE STATE OF ASSAM Versus SHIB SHANKAR ROY	MR. N J DUTTA	MR S DUTTA MR. P KATAKI MR D CHAKRABORTY MR D KALITA PP, ASSAM
15	I.A.(CrI.)/448/2020 FIXED in Bail Appln./1246/2020(D/O)	ASHIQUE IKBAL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR G BAISHYA MD. A HASSAN	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/352/2020	SABITA SAIKIA BORA Versus KUMAR SANJAY KRISHNA AND ANR.	DR. B AHMED MR. A K AZAD MR A U AHMED MR. H K NATH	
2	Cont.Cas(C)/354/2020	ANANTA DEKA Versus KUMAR SANJAY KRISHNA AND ANR.	DR. B AHMED MR. A K AZAD MR A U AHMED MR. H K NATH	
3	Cont.Cas(C)/356/2020	NABA KALITA Versus HEMEN DAS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	
4	WP(C)/1790/2020 B/O	CHITTARANJAN KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D BHUYAN	GA, ASSAM SC, DIMA HASAO
5	WP(C)/2649/2020 B/O	RANJAN NATH AND 12 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S K TALUKDAR MS. M TALUKDAR	GA, ASSAM
6	WP(C)/3296/2020 FIXED	BIDIT KUMAR CHUTIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	GA, ASSAM SC. REVENUE
7	WP(C)/3652/2020 FIXED	MONOWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A U CHOUDHURY MR. S ISLAM MR. N H LASKAR	SC, FOREST
BAIL HEARING				
8	AB/1837/2020 (PERSONAL APPEARANCE), FIXED	MAZIDA AHMED @ MAZEDA KHATUN Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/533/2020 in WP(C)/67/2020	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR. Versus JYOTIRMOY BARMAN AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. T J MAHANTA
	WITH WP(C)/67/2020	JYOTIRMOY BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR A D CHOUDHURY MR. D NATH MR. D CHOUDHURY MR. P DUTTA MR D KALITA SC, INDUSTRIES AND COMMERCE SC, AIDC
ADMISSION				
2	WP(C)/2277/2019	BHUPEN CHANDRA DAS AND 21 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MS. B DEVI MS. S D SAIKIA	SC, PNRD
3	WP(C)/5678/2019	SOUVIK SENGUPTA Versus COAL INDIA LT. (CIL) AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	SC, COAL INDIA
4	WP(C)/5855/2019	SOWAIBA SULTANA Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	MR. S S ROY (R 3, 5) MR. S BISWAS (R 1, 2, 4) SC, FOREST
5	WP(C)/7354/2019	ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, PNRD SC, FINANCE
6	WP(C)/1098/2020	RANJIT KUMAR FOUZDER Versus THE STATE OF ASSAM AND 4 ORS	MR G P BHOWMIK MR D KALITA	GA, ASSAM SC, AG SC, FINANCE
7	WP(C)/1311/2020	BHABEN DUTTA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR R ISLAM MR K CHOUDHURY MR D N SARMA	GA, ASSAM
8	WP(C)/2099/2020	FORCE NO. 015131836, CT/GD HARJYOTI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.
9	WP(C)/2410/2020	BHARGAV JYOTI PHUKAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, PWD

10	WP(C)/2719/2020 B/O	BIKASH TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR	GA, ASSAM
11	WP(C)/2889/2020 FIXED	SUMAN SUTRADHAR Versus THE CHAIRMAN CUM MD AND 3 ORS	MR. J LASKAR	SC, F C I
ORDERS				
12	WP(C)/2587/2017	DHARMANANDA BORDOLOI Versus THE STATE OF ASSAM and 3 ORS.	MR.M NATH MR.D P BORAH	DR.B AHMED SC, CO-OP.
13	WP(C)/7246/2019	BIPUL PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM
14	WP(C)/9270/2019	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER MR. B J GHOSH	SC, PNRD GA, ASSAM
15	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
16	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
17	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
18	W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
19	W.P.(CrI.)/3/2020 FIXED	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
WITH				
	I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
20	I.A.(Civil)/1385/2020 FIXED in WP(C)/379/2020	THE STATE OF ASSAM AND ANR Versus MRIDUL KUMAR LASHKAR AND ANR 9 ORS		MR R SINGHA
WITH				
	WP(C)/379/2020	MRIDUL KUMAR LASHKAR AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA MR. M P SARMA	MR M BAJAJ MR. J PATOWARY MR. N H LASKAR SC. AGRICULTURE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

1) MR. M SARMA 04-09-2020 To 30-09-2020

2) MR. A CHAMUAH 24-08-2020 To 30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/366/2020	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND 3 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	
2	Cont.Cas(C)/367/2020	LUQMAN ANSARI Versus PREETAM SAIKIA AND 3 ORS.	MR. B CHETRI MR. K K PARASAR	
3	Cont.Cas(C)/368/2020	JAYANTA DAS AND 7 ORS. Versus PRITAM SAIKIA AND 3 ORS.	MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI MR. C BARUAH	
4	WP(C)/3380/2020 FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, ELEM. EDU GA, ASSAM
5	WP(C)/3640/2020	SUKRASING RABHA Versus THE STATE OF ASSAM AND 2 ORS.	MRS A BUJARBARUAH	SC, SEC. EDU. SC, BTC
6	WP(C)/3642/2020	RANJAN DUTTA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 35 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. N C DAS MR. P J PHUKAN MR. S C KEYAL MR. A CHAMUAH SC, U G C SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U
7	WP(C)/3644/2020	RUPANJALI MAHANTA Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, SEC. EDU. GA, ASSAM
8	WP(C)/3648/2020	MD. MAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DEKA MR. M DAS	SC, SEC. EDU. SC, BTC
<u>ADMISSION</u>				
9	WP(C)/5156/2019 FIXED	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR B D DAS MR D C CHAKRAVARTY MR D KALITA	SC, HIGHER EDU MR. L SHARMA MR. R THAKURIA MS. SOMILA SC. WATER RESOURCE DEPTT.

HEARING

10	WP(C)/909/2020 FIXED	AMAR SHEEL AND 25 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MR. K M MAHANTA MR B M DEKA	SC, ELEM. EDU ASSTT.S.G.I.
	WITH			
11	WP(C)/854/2020	ABDUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, ELEM. EDU
	WITH			
12	WP(C)/857/2020	RAJASREE BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N D SARMA MR. P K SHARMA	SC, ELEM. EDU
	WITH			
13	WP(C)/858/2020	PARIS DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. N D SARMA MR. P K SHARMA	SC, ELEM. EDU
	WITH			
14	WP(C)/898/2020	ABUL KALAM AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR H ROHMAN	SC, ELEM. EDU
	WITH			
15	WP(C)/899/2020	RANJU KAKATI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU
	WITH			
16	WP(C)/900/2020	SABRINA AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU
	WITH			
17	WP(C)/901/2020	BORNALEE BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA MR. P D NAIR MR G ALAM MR H ROHMAN	SC, ELEM. EDU
	WITH			
18	WP(C)/903/2020	MANIK ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU
	WITH			
19	WP(C)/905/2020	SMT. MOUSUMI DEURI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU
	WITH			
20	WP(C)/935/2020	NIRANJAN BORDOLOI AND 30 ORS. Versus THE STATE OF ASSAM AND ANR	R DEKA MR. S S GOSWAMI	SC, EDU
	WITH			
21	WP(C)/964/2020	BHANITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR H ROHMAN	SC, ELEM. EDU
	WITH			
22	WP(C)/971/2020	RUMI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, ELEM. EDU ASSTT.S.G.I.
	WITH			
23	WP(C)/978/2020	MONICA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, ELEM. EDU
	WITH			
24	WP(C)/1008/2020	DIPIKA KAKOTY Versus THE STATE OF ASSAM AND 2 ORS.	MR. N D SARMA MR. P K SHARMA	SC, ELEM. EDU

25	WITH WP(C)/1011/2020	REJINA SULTANA Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD	SC, ELEM. EDU
26	WITH WP(C)/1015/2020	NAVAYJOTI KONWAR AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	SC, ELEM. EDU ASSTT.S.G.I.
27	WITH WP(C)/1016/2020	BANYASHREE THAKUR AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM MS. R BORA	SC, ELEM. EDU
28	WITH WP(C)/1017/2020	MOSHAROF ALOM AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MS N NATH MR. M DUTTA	SC, ELEM. EDU GA, ASSAM
29	WITH WP(C)/1018/2020	NAYAN JYOTI SARMA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MS N BEGUM MRS. R BORAH MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, ELEM. EDU
30	WITH WP(C)/1024/2020	DIPAK KUMAR ROY AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M DUTTA MR. P A AHMED MR A U AHMED	SC, ELEM. EDU GA, ASSAM
31	WITH WP(C)/1092/2020	DIPALI BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. H NATH MR. S BORTHAKUR MR. D GOGOI MR. D CHUTIA	SC, ELEM. EDU MR. K K PARASAR ASSTT.S.G.I.
32	WITH WP(C)/1122/2020	SANKAR MEDHI AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS A BEGUM MS F INTAZ	SC, EDU ASSTT.S.G.I.
33	WITH WP(C)/1183/2020	AFZALUR RAHMAN AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	SC, ELEM. EDU
34	WITH WP(C)/1199/2020	UJJAL DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. P A AHMED MR. S ISLAM	SC, ELEM. EDU GA, ASSAM
35	WITH WP(C)/1204/2020	RUPASHRI PATOWARY AND 12 ORS. Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MR N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU
36	WITH WP(C)/1207/2020	NITYA NANDA PHUKAN AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MRS R BEGUM MR N AHMED MR R A AHMED MR. S K M ALOMGIR MR M AHMED	SC, ELEM. EDU
37	WITH WP(C)/1214/2020	BHUBAN DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MR. N SAIKIA	SC, ELEM. EDU ASSTT.S.G.I.
38	WITH WP(C)/1229/2020	DIPANKAR HAZARIKA AND 47 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A DEKA MR. R BORUAH	SC, ELEM. EDU

39	WITH WP(C)/1233/2020	ANJU DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU
40	WITH WP(C)/1239/2020	ARUP KUMAR HAZARIKA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. D GOGOI MR. D CHUTIA	SC, ELEM. EDU ASSTT.S.G.I.
41	WITH WP(C)/1246/2020	TASMIN SULTANA AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	SC, ELEM. EDU ASSTT.S.G.I.
42	WITH WP(C)/1288/2020	TENZING BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, ELEM. EDU
43	WITH WP(C)/1290/2020	DEBAJIT SARMA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	SC, ELEM. EDU
44	WITH WP(C)/1317/2020	FARIDA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P U AHMED MR A HUSSAIN MR. B U LASKAR	SC, ELEM. EDU GA, ASSAM
45	WITH WP(C)/1330/2020	DIPALI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR B BURAGOHAIN MR J P KACHARI MR. L K SINGH	SC, EDU
46	WITH WP(C)/1349/2020	SHAHAB UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR K BHUYAN MS S DAS	SC, ELEM. EDU
47	WITH WP(C)/1363/2020	SUTRIPTI MUKHARJEE AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P A AHMED MR R A AHMED	SC, ELEM. EDU GA, ASSAM
48	WITH WP(C)/1368/2020	RIJU CHUTIA AND 30 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S B PRASAD MR. S HANDIQUE	SC, EDU ASSTT.S.G.I.
49	WITH WP(C)/1380/2020	SEEMA CHANGMAI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. N BORAH MR. H MAZUMDER MR. H S BARUAH	SC, EDU ASSTT.S.G.I.
50	WITH WP(C)/1418/2020	ASHISH CHAKRABORTY AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU ASSTT.S.G.I.
51	WITH WP(C)/1422/2020	MAHENDRA PATHAK Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI R. ALI	SC, ELEM. EDU SC, SSA
52	WITH WP(C)/1467/2020	KRISHNA ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N AHMED MR. P A AHMED MR R A AHMED	SC, ELEM. EDU GA, ASSAM
53	WITH WP(C)/1565/2020	SANKAR KUMAR ROY AND 37 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	SC, ELEM. EDU SC, PERSONAL DEPT.
54	WITH WP(C)/1643/2020	BIJOY LAKHSMI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	SC, ELEM. EDU GA, ASSAM MR. C K S BARUAH (C.G.C., R4) ASSTT.S.G.I.

55	WITH WP(C)/1730/2020	NABA KRISHNA DUTTA Versus THE STAE OF ASSAM AND 2 ORS.	MR. S M SARMA MR. M M DEKA	SC, ELEM. EDU SC, SSA
56	WITH WP(C)/1824/2020	NEELAM KUMAR SHARMA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B PRASAD MR. S B HANDIQUE	SC, ELEM. EDU ASSTT.S.G.I.
57	WITH WP(C)/1985/2020	BHANU BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, ELEM. EDU ASSTT.S.G.I.
58	WITH WP(C)/2083/2020	DIPAK SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR M AHMED MR. N AHMED MRS R BEGUM MR R A AHMED	SC, PERSONNEL DEPT. (R2)
59	WITH WP(C)/2486/2020	AJITA NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	GA, ASSAM
60	WITH WP(C)/2540/2020	ARUP DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. I HUSSAIN MR. L R MAZUMDER MR. H A TALUKDAR	SC, ELEM. EDU SC, PERSONNEL DEPT. SC, SSA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./654/2018	AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MS. A BHATTACHARYYA (R2) MR. B M CHOUDHURY (R2) MR. P KALITA (R2) PP, ASSAM
WITH				
2	Crl.Pet./782/2018	AKHTAR HUSSAIN Versus FARHAN AHMED AND ANR.	MR. Y S MANNAN MS. N BARUAH	MS. A BHATTACHARYYA (R1) MR. P KALITA (R1) MR. B M CHOUDHURY (R1)
3	Crl.Pet./901/2018 WITH LCR 1 FILE	SMT. PADMA BURAGOHAIN AND 2 ORS. Versus SMT. PUSPANJALI GOGOI	MR. P J SAIKIA MR. K BORUAH MR. R S MISHRA	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL
4	Crl.Pet./111/2019	ISHTIAQUE AHMED AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G Z AHMED MD A A HUSSAIN	MR H R A CHOUDHURY (R2) MR. A AHMED (R2) MR. I U CHOWDHURY (R2) PP, ASSAM
5	Crl.Pet./1515/2019	MUNNA BALMIKI Versus THE STATE OF ASSAM AND ANR.	MR. DILIP DEY	ALHAJJ INAM UDDIN MRS. R MOMTAZ PP, ASSAM
BAIL HEARING				
6	AB/4431/2019	MONIKA ROY CHOUDHURY @ MONIKA DEVI CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
WITH				
7	AB/3009/2019	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
WITH				
8	AB/3015/2019	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
9	AB/1860/2020	MOJIBUR RAHMAN @ MD. ANGORAL MIA HAZARI Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR. A MALIK	PP, ASSAM

ORDERS

10	Crl.Pet./170/2020 (ORDERS), WITH OFFICE NOTE	SMTI. CHIRASREE PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
11	Crl.Pet./808/2015 WITH LCR 7 FILES	SUJIT DHAR Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	PP, ASSAM
12	I.A.(Crl.)/738/2019 in Crl.Rev.P./8518/2019 WITH Crl.Rev.P./8518/2019 (Filing Number)	NIRMAL MALAKAR Versus THE STATE OF ASSAM AND ANR. NIRMAL MALAKAR Versus THE STATE OF ASSAM AND ANR. (B)	MR. D BHUYAN	PP, ASSAM
13	Crl.Pet./1290/2019 WITH LCR 3 FILES	RUBUL ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. J KALITA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
14	Crl.Pet./1319/2019 WITH OFFICE NOTE	MS. MANASHI PATHAK AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	PP, ASSAM
15	Crl.Pet./1379/2019	OM SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
16	Crl.Pet./1458/2019	DURJADHAN @ D. DURYUDHAN Versus MAJONI KHATOON @ MAJONI DAS	MR. A SARMA MS. M CHAKRABORTY MR M K ROY	
17	Crl.Pet./1463/2019 WITH LCR 2 FILES(SCANNED)	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND ANR.	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
18	Crl.Pet./1486/2019 WITH OFFICE NOTE	DURGA PRASAD BARDOLOI Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR. M P BORAH	PP, ASSAM
19	Crl.Pet./7/2020 WITH LCR 1 FILE(PHOTOCOPY)	NAYANMONI PATOWARI Versus THE STATE OF ASSAM AND ANR.	MR G CHOUDHURY MS. S KAUSHIK	PP, ASSAM
20	Tr.P.(Crl.)/13/2020	UTTAM SAHA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR A ALI MS. M KHATUN	PP, ASSAM
21	Crl.Pet./26/2020	SANDEEP JAISWAL Versus M/S. ESSKAY INDUSTRIES AND ANR.	MR. B DEKA MS P BARUAH	PP, ASSAM (R2)
22	Crl.Pet./95/2020 WITH OFFICE NOTE	ROMEN THAOSEN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MR. D THAOSEN B B HUSSAIN	PP, ASSAM
23	Crl.Pet./98/2020	JANTI NATH @ DIPANKAR NATH Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MS. T. PAIT	PP, ASSAM
24	Crl.Pet./158/2020	MRIDUL CHANDRA SARMA @ MRIDUL SARMA Versus SMTI MANISHA SHARMA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	
25	Crl.Pet./181/2020 WITH OFFICE NOTE	LAKHI NATH DAS @ SAMIR Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MS. M KECHII MR. R S MISHRA	PP, ASSAM
26	Crl.Pet./186/2020	ABDUL AHAD CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

-

-
- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |